

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 449 of 2020

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Ankur Mittal and Ms. Meera Murali, Advocates.

**For Respondents: Mr. Anuj Singh and Mr. Anand Varma, Advocates with
Mr. Bijay Murmuria, Liquidator for R-1.
Mr. Jayant Mehta, Mr. Dhruv Surana and Mr. Surya
Kapoor, Mr. Ashish Choudhury, Mr. Shwetaank Nigam,
Advocates for R-2.
Mr. Saurabh Kalia and Mr. Aaryan Sharma, Advocates
for R-4.**

With

Company Appeal (AT) (Insolvency) No. 504 of 2020

IN THE MATTER OF:

Haldiram Incorporation Pvt. Ltd.

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate with Mr. Abhay
Gupta and Mr. Sharad Agarwal, Advocates.**

**For Respondents: Mr. Anuj Singh and Mr. Anand Varma, Advocates with
Mr. Bijay Murmuria, Liquidator for R-1.
Mr. Jayant Mehta, Mr. Dhruv Surana and Mr. Surya
Kapoor, Mr. Ashish Choudhury, Mr. Shwetaank Nigam,
Advocates for R-2.
Mr. Ankur Mittal and Ms. Meera Murali, Advocates for
R-3.**

Cont'd.../

With
Company Appeal (AT) (Insolvency) No. 746 of 2020

IN THE MATTER OF:

Arun Kumar Gupta

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Abhishek Parmar, Advocate and Mr. Arun Kumar Gupta, RP.

For Respondent: Mr. Anuj Singh and Mr. Anand Varma, Advocates with Mr. Bijay Murmuria, Liquidator.

ORDER
(Through Virtual Mode)

16.02.2021: Heard further arguments of Mr. Ankur Mittal, learned Counsel for the Appellant in Company Appeal (AT) (Insolvency) No. 449 of 2020. Also heard Mr. Arun Kumar Gupta, Appellant in Company Appeal (AT) (Insolvency) No. 746 of 2020 appearing in person. Hearing on behalf of Appellant(s) in all three Appeal(s) clubbed together stands concluded.

Post the Appeal(s) for hearing arguments of learned Counsel for the Respondents on 26th February, 2021 at 02:00 PM.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Kanthi Narahari]
Member (Technical)

[Shreasha Merla]
Member (Technical)

Ash/GC

Company Appeal (AT) (Insolvency) Nos. 449 of 2020, 504 of 2020 & 746 of 2020